GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4076
ANSWERED ON:03.12.2010
EXPLOITATION OF CHILDREN IN REALITY SHOWS
Pakkirappa Shri S.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received any complaints regarding exploitation of children in the reality shows;
- (b) if so, the details thereof; and
- (c) the action taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): National Commission for Protection of Child Rights (NCPCR), a statutory body set up under the Commissions for Protection of Child Rights Act, 2005, has received three complaints of the exploitation of children in Reality Shows, one each from Andhra Pradesh, Punjab and Delhi involving MAA TV, Sony TV and NDTV Imagine.

The Commission has referred the matter to appropriate authority for appropriate action.